

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2242  
ANSWERED ON:02.12.2009  
ACCREDITATION OF HIGHER EDUCATIONAL INSTITUTIONS  
Owaisi Shri Asaduddin

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to set up National authority for Regulation in Accreditation of higher educational institutions in the country;
- (b) if so, the details thereof, including the main functions and objectives of the Authority;
- (c) the modalities being developed to regulate the process of accreditation;
- (d) whether the views of all stake holders have also been taken in this regard;
- (e) if so, the details thereof; and
- (f) the time by which such Authority is likely to be set up?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (c) & (f): Proposal for mandatory accreditation of all higher education institutions and programmes of study therein and for the purpose to establish a National Regulatory Authority for Accreditation of Higher Educational Institution is under consideration of the Government.

(d) & (e): The draft of the proposal was discussed in the 56th meeting held on 31st August, 2009 of the Central Advisory Board of Education (CABE), the highest policy advisory body to advise the Central Government and State Governments and having representation from various stakeholder groups in education. CABE approved the proposal for mandatory accreditation and assessment in higher education with the rider that the proposed law should take into consideration the concerns expressed by some States with regard to the autonomy of the process of accreditation.

The State Governments of Chattisgarh, Madhya Pradesh, Tamil Nadu, Himachal Pradesh and Gujarat have also separately welcomed the proposal. No adverse comment has been received from any other State Government.